

1	2	3	4
6.	Madhya Pradesh	1	0
7.	Orissa	2	0
8.	Punjab	1	0
9.	Rajasthan	2	2
10.	Tripura	1	0
11.	Tamilnadu	4	4
12.	West Bengal	1	1
TOTAL		21	8

Khadi research centre in Gujarat

2856. SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the action taken by Khadi and Village Industries Commission (KVIC) to set up a centre for khadi research in Gujarat, as on date;

(b) the action taken by KVIC to boost the export of khadi products and the target set by KVIC in this regard for the next five years;

(c) whether the Ministry is approaching the Ministry of Rural Development to include Khadi products under MNREGA; and

(d) if so, the reaction of that Ministry thereto?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) Mahatma Gandhi Institute for Rural Industrialization (MGERI) have prepared a Detailed Project Report (DPR) for a Research and Development Centre at Ahmedabad in Gujarat, which inter alia requires contribution from Khadi and Village Industries Commission (KVIC) and from Gujarat Khadi Gramodyog Mandal.

(b) The steps taken by the Government to promote the export of khadi and village industries (KVI) products through KVIC include: (i) providing incentives to KVI institutions on direct export of

KVI items, (ii) providing support through KVIC, which is having the status of deemed Export Promotion Council (EPC) and (iii) participation in international trade fairs. As the XII Plan (from 2012-13 to 2016-17) is yet to be finalized, it is premature to fix a target.

(c) and (d) This Ministry had requested the Ministry of Rural Development to consider including khadi and coir spinning activities in the list of permissible activities under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). Ministry of Rural Development have intimated that inclusion of khadi under MGNREGA was not found feasible as the focus of the Act is on unskilled manual work.

Development of SMEs

2857. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government is encouraging, guiding, financing SMEs to buy foreign firms in USA and Europe; and

(b) if so, what are the best opportunities for development of SMEs by allowing FDI?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): (a) Government encourages investment overseas by an Indian party in joint ventures or wholly owned subsidiary, not exceeding 400 per cent of its net worth through automatic route, except in case of making investment in a foreign entity engaged in real estate or banking business, which would require prior approval of the Reserve Bank of India.

(b) Allowing FDI brings opportunities of finance, modern technology and varied expertise for development of SMEs. In addition FDI helps in increasing net worth of an enterprise, which in turn broadens the scope for buying of foreign firms.

Profits to MSME due to FDI in retail sector

†2858. SHRI RAVI SHANKAR PRASAD:

SHRI SHIVANAND TIWARI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether it is a fact that small and medium enterprises are expected to be benefited through the announcement to raise Foreign Direct Investment limit in retail sector;

†Original notice of the question was received in Hindi.